

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.4 - IA/608(AHM)2024  
in  
**CP(IB) 128 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of Baroda  
V/s

Varia Aluminium Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 22/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

**ORDER**

**IA/608(AHM)2024**

This application is filed by the Liquidator for placing on record the quarterly progress report along with Receipt and Payment Account for the period from 01.01.2024 to 31.03.2024 and Audited Receipts and Payment of FY 2023-24. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, IA 608 of 2024 stands disposed of.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**